

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-9140 - JK (LD) of 2026

DATED:- 24 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of Delhi at New Delhi/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 24.07.2026

No:-LAW-OIC/7/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Power Development Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No.-9140- JK (LD) of 2026 dated 24.07.2026

S.No	Title of the Case	OIC
1	OA No 468/2026 Mohd Tariq Mir V/s UT of J&K & Ors	Er Musroor Hussain Executive Engineer Executive Engineer TLMD- VIII Sgr
2	WPC No. 847/2026 and 874/2026 titled M.Y.Khan through Mohammad Yousuf Khan Vs UT of J&K and Ors	Er Musroor Hussain Executive Engineer Executive Engineer TLMD- I Sgr
3	Arb Pt No 05/2026 title Ab Qayoom Dar Vs UT of J&K and Ors	Er. Ajaz Rasool Kirmani Executive Engineer Executive Engineer TLMD- VII Sgr
4	OA No 1345/2025 Javaid Ahmad Wani V/s UT of J&K & Ors OA No 1511/2025 Fayaz Ahmad Dar V/s UT of J&K & Ors	Er Ajaz Rashid Natoo Executive Engineer Executive Engineer TLMD- III Sgr
5	OA No1328/2025 Ajaz Ahmad Choh V/s UT of J&K and ORS	Er. Suhail Nazir Executive Engineer Executive Engineer TLMD-VI/VII Sgr
6	OA No /2026 Nazir Ahmad Wani V/s UT of J&K & Ors	
7	OA No /2026 Zaffar Ahmad Banday & Ors V/s UT of J&K & Ors	

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